

Restrictions on Sales) Regulation, 2011 dated 1st August, 2011 (and clause 2.3.4 thereof) is a central legislation that prohibits the use of tobacco and nicotine as ingredients in any food item and *inter-alia* prohibits the sale of food products such as gutka and pan-masala (containing tobacco or nicotine). This regulation is applicable to all States/Union Territories.

The Ministry of Health and Family Welfare *vide* letter dated 27th August, 2012 had requested the state governments to examine the issue and pass necessary orders at state level to implement the provisions of the Act and the Rules framed thereunder, in the interest of public health.

In pursuance of the above, all States/Union Territories (except Meghalaya and Lakshadweep) have issued necessary orders/notification to either ban or enforce ban on the sale of Gutkha and Pan Masala (containing tobacco or nicotine), under Regulation 2.3.4 and/or Section 30 of the FSS, Act 2006.

Allocation of funds to Bihar under NRHM

2099. SHRI RAM KRIPAL YADAV : Will the MINISTER OF HEALTH AND FAMILY WELFARE be pleased to state :

- (a) what are the special features of National Health Mission;
- (b) whether this mission is under National Rural Health Mission (NRHM) programme;
- (c) how much budget is fixed for this mission and out of that how much allocated to Bihar; and
- (d) the quantum of amount which have been allocated and released to Bihar under National Rural Health Mission programme during the last three financial years?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD) : (a) The National Health Mission (NHM) will essentially focus on strengthening primary health care across the country. The emphasis would be on strengthening health facilities as per Indian Public Health Standards (IPHS) norms

upto the District Hospital level. The NHM would have six financing components: (i) NRHM-RCH Flexipool, (ii) NUHM Flexipool, (iii) Flexible pool for Communicable Diseases, (iv) Flexible pool for Non Communicable Diseases including Injury and Trauma, (v) Infrastructure Maintenance and (vi) Family Welfare Central Sector component.

(b) The NHM encompasses the National Rural Health Mission (NRHM) as one of its two Sub-Missions with the National Urban Health Mission (NUHM) as the other Sub-Mission.

(c) The Budget Estimate and the Revised Estimate for financial year 2013-14 is Rs. 20999 crore and Rs. 18100 crore respectively. The allocation to Bihar against the Budget Estimate for financial year 2013 -14 is Rs. 1422.19 crore.

(d) The information is given in Statement

Statement

Allocation and Release under National Health Mission for the F.Ys. 2010-11 to 2013-14 - Bihar

(Rs. in crore)

Sl.No.	Programme	NRHM				NHM			
		2010-11		2011-12		2012-13		2013-14	
		Allocation	Release	Allocation	Release	Allocation	Release	Allocation	Release
1	2	3	4	5	6	7	8	9	10
1.	RCH-II	302.41	327.41	333.91	333.91	412.43	309.32	446.91	301.661
2	Additionalities under NRHM	335.39	335.39	411.10	106.43	512.42	381.91	505.25	187.53
3	Routine Immunization	16.94	13.54	16.94	8.97	20.17	37.21	22.41	27.22
4	P.P.I.	70.87	80.25	60.87	34.25	75.17	30.44	51.47	38.60
5	Infrastructure Maintenance	186.54	207.30	215.95	215.95	259.44	259.44	259.44	224.15
6. National Disease Control Programmes									
(a)	I.D.S.P.	1.26	1.21	2.72	1.04	2.50	1.47	2.26	1.65

1	2	3	4	5	6	7	8	9	10
(b)	N.I.D.D.C.P.	0.18	0.00	0.24	0.00	0.24	0.00	0.24	0.00
(c)	N.L.E.P.*	2.25	1.29	2.50	6.47	7.32	0.00	7.32	3.62
(d)	N.P.C.B.*	11.23	8.20	13.00	10.77	9.42	0.00	0.00	0.00
(e)	N.V.B.D.C.P.*	34.36	42.13	46.37	48.91	41.03	59.31	60.38	36.16
(f)	R.N.T.C.P.*	15.97	18.46	18.50	20.58	81.19	25.31	40.95	9.44
(g)	National Prog, for Prevention and Control of Deafness								
(h)	NPCDCS							25.56	9.72
GRAND TOTAL		977.40	1035.18	1122.10	787.28	1421.32	1104.42	1422.19	839.74

Note: * Denotes inclusive of kind grants.

Release figures for the F.Y. 2013-14 are updated up to 20.1.2014.

Release relates to Central Govt. Grants and do not include State share contribution.